

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:3338
ANSWERED ON:18.08.2003
LABOURERS EMPLOYED IN FOREIGN COUNTRIES
ADHI SANKAR

Will the Minister of LABOUR be pleased to state:

- (a) the number of labourers of Tamil Nadu who went to foreign countries to seek employment since January 1, 2003 to till date;
- (b) whether the Government have received complaints from some labourers and employees regarding injustice and exploitation;
- (c) if so, the details thereof; and
- (d) the preventive steps taken or proposed to be taken in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a): The number of workers from Tamil Nadu who have obtained emigration clearance from the Office of Protector of Emigrants, Chennai for employment abroad since January 1, 2003 to August 12, 2003 is 46,262.

(b) to (d): Some complaints have been received relating to injustice and exploitation. As and when such complaints are received, the Indian Missions/local agents are requested/directed to settle the matter with the help of concerned Governments/Sponsors. If the recruiting agent does not comply with the directions of the Government, action is taken to suspend/cancel his registration. Foreign employers who violate the terms of employment are placed in the 'Prior Approval Category'/blacklisted.